

Title: Introduction of the Constitution (Amendment) Bill (Amendment of the Sixth Schedule).

15.58 hrs.

COL. (RETD.) DR. DHANI RAM SHANDIL (SHIMLA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India "

The motion was adopted.

COL. (RETD.) DR. DHANI RAM SHANDIL : I introduce the Bill.

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